

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3137-JK (LD) of 2022

DATED:- 30 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 30 - 05 - 2022

No:- LAW-OIC/159/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

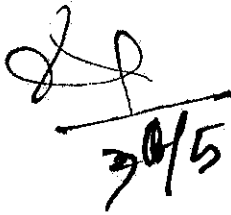


(Khursheed Ahmad Bhat)

Additional Secretary to Government)

Annexure to the Government Order No. 3137-JK(LD) of 2022 dated 30.05.2022

S.No.	Title of the Case	OIC
1	T.A 1412/2020, SWP No. 2580/2018 Razie Bano V/s State of J&K and other (District Doda)	Afshan Masood (JKAS) Deputy Director (Adm.)
2	O.A 404/2021, O.A 50/2021 Savita Rani V/s UT of J&K & Others	Afshan Masood (JKAS) Deputy Director (Adm.)
3	T.A 61/2698/2020, WP (C) No. 3433/2019 Charanjeet Kour V/s State & Others (District Jammu)	Ajay Salaan (JKAS) District Social Welfare Officer, Jammu
1	WP(C) 1807/2021, CMP No. 5991/2021 Mohammad Umar Khan Gul and Anr. V/s Union of India and Ors.	Manoj Kumar, JKAS Under Secretary to Government
2	O.A No. /2021 Muhammad Ramzan Dar V/s UT of J&K and Ors.	Manoj Kumar, JKAS Under Secretary to Government
3	CCP(s) No. 180/2021 in SWP(C) No. 1383/2011 Mst. Abida V/s Sheetal Nanda and Ors.	Manoj Kumar, JKAS Under Secretary to Government
4	WP(C) No. /2022 Mohammad Zabair Khan and Ors V/s UT of J&K and Ors.	Manoj Kumar, JKAS Under Secretary to Government
5	WP(C) No. /2022 Miss Sanvi Andotra V/s UOI and Ors	Manoj Kumar, JKAS Under Secretary to Government
6	WP(C) No. /2022 Awalmehalpreet Kour V/s UT of J&K and Ors.	Manoj Kumar, JKAS Under Secretary to Government
7	O.A No. /2022 Kalajit Chandail V/s UT of J&K and Ors.	Manoj Kumar, JKAS Under Secretary to Government
8	WP(C) PIL No. 2/2022 Mehram Women's Cell Kashmir V/s UT of J&K and Ors.	Manoj Kumar, JKAS Under Secretary to Government


 30/5